

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**12. MA 3671/2019 MA 3774/2019 IA 1879/2022 IA 2803/2022
IA 3298/2022 MA 138/2020 In C.P.(IB)-286(MB)/2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

NAME OF THE PARTIES: MA 3671/2029 MA 3774/2019 Manoj
Kumar Mishra-RP
IA 1879/2022 Manoj Kumar Mishra Vs.
Sadguru Security and Consultancy
Services
IA 2803/2022 IDFC First Bank Vs.
Devmata Commercials Pvt. Ltd.
IA 3298/2022 Subhlaxmi Compusis
Pvt. Ltd. Vs. Monotona Tyres Ltd.
MA 138/2020 Swapnli Trade &
Commerce Pvt. Ltd. Vs. Manoj Kumar
Mishra.

**IN THE MATTER OF
Sunrise TSR Factory
V/s
Monotone Tyres Ltd**

Section: 9, Sec 33(1), 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shwetaank Nigam appeared for the Applicant in IA No. 3447/2023.

Adv. Vidit Divya Kumart appeared for the Resolution Professional. Adv

Abhishek R Mishra appeared for the Respondent in IA No. 1879/2022.

The matter could not be taken up due to paucity of time. List the matter
on **09.05.2024** for hearing.

Sd/-

**ANIL RAJ CHELLAN
Member (Technical)**

19.04.2024
Sushil

Sd/-

**LAKSHMI GURUNG
Member (Judicial)**